

DIVISION BENCH  
COURT - I

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/145(KB)2018  
IA(I.B.C)/1187(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>ORIENTAL BANK OF COMMERCE VS KOLKATA CONDUCTOR &amp; CABLE PVT LTD</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Ms. Tanvi Luhariwala, Adv. : For Liquidator  
Ms. Madhuj Barman, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **21/8/2024**.

**Satyajit Roy  
(Court Officer)**